GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:756 ANSWERED ON:25.02.2011 WIND POWER GENERATION

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the sites identified for setting up wind power projects in country;
- (b) whether the Union Government has received proposals from various State Governments including Uttar Pradesh and Madhya Pradesh for setting up wind power projects in their States; (
- (c) if so, the details thereof and the action take thereon;
- (d) the details of subsidy, financial incentives provided to private developers to encourage setting up of wind power projects; and
- (e) the details of the targets set and achievements made in wind power generation in the country during the last three years and the current year, year-wise and State-wise?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): 233 sites having wind power density greater than 200 watt /m2 have been identified in the country which are considered suitable for setting up wind power projects. The State-wise breakup of sites is given at Annexure-I.
- (b) & (c): Wind power development is taking place in commercial mode with private sector investment. The proposals for such projects are not to be submitted to Union Government. As such Ministry has not received any such proposal from Uttar Pradesh & Madhya Pradesh.
- (d): Government is promoting commercial wind power projects through private sector investment in wind potential states by providing fiscal and promotional incentives such as 80% accelerated depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption, 10 years tax holiday on income generated from wind power projects. Loan is available from Indian Renewable Energy Development Agency (IREDA) and other financial institutions. Technical support including detailed wind resource assessment to identify potential sites, is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided to increase wind energy investment in the potential States. Government has announced a generation based incentive (GBI) under which Rs. 0.50 per unit generated from wind power projects is provided to the projects which do not avail accelerated depreciation benefit.
- (e): the target for wind power programme are not fixed state-wise. The total target and achievements during last three years and the current year are given at Annexure-II.

ANNEXURE I

ANNEXURE I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR 25.02.2011.

STATE-WISE WIND POTENTIAL LOCATIONS

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Sl.No. States No. of Wind Potential Sites
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- 1. Tamil Nadu 45
- 2. Gujarat 40
- 3. Orissa 6
- 4. Maharashtra 39
- 5. Andhra Pradesh 32
- 6. Rajasthan 8
- 7 Lakshadweep 8
- 8. Karnataka 26
- 9. Kerala 17

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10. Madhya Pradesh 7
11. West Bengal 1
12. Andaman & Nicobar Islands 2
13. Uttarakhand 1
14. Jammu & kashmir 1
Total 233
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ANNEXURE II

ANNEXURE II REFERRED TO $\,$ IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 756 FOR 25.02.2011.

Year-wise Targets and Achievements

Year Target (MW) Achievement (MW)

2007-08 1500 1663 2008-09 2000 1485 2009-10 2500 1565 2010-2011 2000 1377 (upto Jan., 2011) Cumulative so far 13184 MW